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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.09.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.49/BB/ 2017	-	For Hearing	Rule-4 of I&B	Edelweiss Asset Reconstruction Co. Ltd. Vs BJN Hotels Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	SAMARTH'S 9900840996	Applicant	

Counsel for petitioner is present. She has filed memo along with paper publication. Respondent is called, absent. No representation. Respondent is recorded as absent. Heard the counsel for petitioner.

List it for consideration on 25.09.2017.


MEMBER (J)


MEMBER (T)